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**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**



**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/354/ (IB)/2017
NAME OF THE PETITIONER(S) : QUANTUM COAL ENERGY PVT LTD
NAME OF THE RESPONDENT(S) : DHANALAKSHMI PAPER MILLS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	HITESH KUMAR	Counsel for the Petitioner	
②	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for Respondent	

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for making submissions in relation to the compliance to be made as per IB Code, 2016 and the notification dated 29.6.2017 issued by the Ministry of Corporate Affairs. Time extended at request. Put up on 21.08.2017 at 10.30 A.M.

**(K. Anantha Padmanabha Swamy)
Member (Judicial)**